

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 30-06-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 10/2010 (HEARING) IA/1/2010		MS.JAMNALA BAJAJ SEVA TR <b>Vs</b> RAJENDRA BABU	MR.VENKATESH PASTAY
2	O.S. 833/2011 (HEARING) IA/1/2011		LURD MARRY <b>Vs</b> YOGAPPA	G.M.RAMA MURTHY
3	M.A. 21/2016 (HEARING) IA/1/2016		Chinnappa <b>Vs</b> Niramala	B S N
4	O.S. 1207/2017 (HEARING) IA/1/2017		Naidu K V <b>Vs</b> Srinivasa Murthy B K	
<b>12:00 P.M - 1:00 P.M</b>				
5	M.A. 42/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Abhishek P	
6	FDP 42/2017 (HEARING)		David Johnson- LRS Nalini David <b>Vs</b> Susheelamma	
7	O.S. 1248/2019 (HEARING)		Jayaram B V <b>Vs</b> Ramachandra	B S Jeevan Kumar
8	O.S. 341/2020 (HEARING) IA/1/2020 IA/2/2020		Salamma Francis <b>Vs</b> Manjunatha	V B SHIVAKUMAR
9	FDP 7/2020 (HEARING)		MUNIYAMMA <b>Vs</b> NAGARAJU ALIAS NAGAPPA REDDY	H.S RAMAMURTHY ASSOCIATES
10	O.S. 608/2020 (HEARING) IA/1/2020		MALAI AH <b>Vs</b> VENKATRAMANASWAMY	K SURESH DESAI
11	O.S. 615/2020 (HEARING) IA/1/2020 IA/2/2020		KIRAN D S <b>Vs</b> RAMESH V	B RANGASWAMY
<b>COMPLIANCE</b>				
12	O.S. 416/2010 (A.D.R) IA/1/2010		KRISHNAPPA <b>Vs</b> HARSHAD RAI MAGANLAL KAKK	V.P.K MS JUST LAW

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13	O.S. 926/2017 (A.D.R) IA/1/2017 IA/2/2017		Bhagya <b>Vs</b> Channigappa	
<b>3:00 P.M - 4:00 P.M</b>				
14	O.S. 518/2020 (FIRST HEARING) IA/1/2020		Arun Gowda R <b>Vs</b> Ramachandrappa M	P Lakshminarayana
<b>Cases listed below are adjourned due to Covid 19</b>				
15	O.S. 129/2018 (EVIDENCE.) IA/1/2018	<b>21-08-2020</b>	Nandini B R <b>Vs</b> Nagarathnamma	D Sheshadri
16	O.S. 1506/2018 (EVIDENCE.) IA/1/2018	<b>21-08-2020</b>	Vijaya Kumar A <b>Vs</b> Madhu N	V Giri Kumar
17	Misc 17/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	<b>21-08-2020</b>	Arul Muthu <b>Vs</b> Thomas	K G Lakshmipahi
18	M.C. 8/2020 (APPEARANCE OF PARTY)	<b>21-08-2020</b>	Crystal Ireland <b>Vs</b> NIL	Rahul Jha
19	O.S. 1488/2011 (SUMMONS) IA/1/2011	<b>08-09-2020</b>	AMMAYAMMA <b>Vs</b> LAKKANNA	K.ABHINAV ANAND  K.T.DAKAPPA
20	O.S. 1727/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>08-09-2020</b>	Shantha <b>Vs</b> Muniyamma	G Jyothi
21	M.V.C. 42/2016 (SUMMONS)	<b>08-09-2020</b>	SIDDARAJU <b>Vs</b> KHAJA	C. RAVIKUMAR
22	O.S. 616/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	NAGARJ <b>Vs</b> VENKATAMMA	CHALAPATHI
23	O.S. 706/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Syed Waheed Ahmed <b>Vs</b> Shoba	D C T
24	O.S. 719/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Anusuya L <b>Vs</b> Leelavathi	Vellaki Ravi
25	O.S. 733/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Sheik Harun <b>Vs</b> Ayub Jan	Srinivas

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26	O.S. 973/2016 (SUMMONS)	<b>08-09-2020</b>	Munegowda <b>Vs</b> Venkatamma	Chalapathi
27	O.S. 1175/2016 (SUMMONS)	<b>08-09-2020</b>	Lakshamma <b>Vs</b> Muniyappa M B	B Lakshmikanthappa
28	R.A. 74/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Sridhar Venkataraman <b>Vs</b> Parveez K S	
29	O.S. 1303/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Sakamma <b>Vs</b> Akkayamma	
30	O.S. 1538/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Kamala <b>Vs</b> Ramakrishnappa	D V Prasad Kumar
31	O.S. 1568/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	ARASAMMA <b>Vs</b> JAYALAKSHMI	
32	O.S. 1643/2016 (SUMMONS) IA/1/2016	<b>08-09-2020</b>	Nissar Ahmed <b>Vs</b> Mumtaz	M A F
33	O.S. 1721/2016 (SUMMONS) IA/1/2016	<b>06-10-2020</b>	Krishnappa <b>Vs</b> Shankaramma	M Srinivasaiah
34	O.S. 1727/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>06-10-2020</b>	Muniswamy Reddy V <b>Vs</b> Ravichandra B N	N BAYYA REDDY
35	O.S. 776/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>06-10-2020</b>	Suresh Kumar <b>Vs</b> Venkataswamy	
36	O.S. 1024/2017 (SUMMONS) IA/1/2017	<b>06-10-2020</b>	Syed Noushad <b>Vs</b> Syed Gafar	
37	O.S. 1232/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>06-10-2020</b>	Gangaraju H D <b>Vs</b> Nanjappa	D S Jayaraj
38	O.S. 1353/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>06-10-2020</b>	MADAMMA <b>Vs</b> P LAKSHMANA	
39	O.S. 1547/2017 (SUMMONS) IA/1/2017	<b>06-10-2020</b>	Nagendra P <b>Vs</b> Giriyamma	Santhosh V.S.

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40	O.S. 1743/2017 (SUMMONS) IA/1/2017	<b>06-10-2020</b>	Allelappa <b>Vs</b> Dyavamma	
41	O.S. 80/2018 (SUMMONS)	<b>06-10-2020</b>	Padma G S <b>Vs</b> Surappa	Srinivasa Murthy S
42	O.S. 241/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>06-10-2020</b>	Bhavya P <b>Vs</b> Sadashiva P	T B Kiran
43	O.S. 258/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Anthonyammal A <b>Vs</b> M/s Carmel Charitable Trust	N Ganesh
44	O.S. 339/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Channakrishnappa <b>Vs</b> Venkataramanappa	Sunil kumar K
45	O.S. 418/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Venkatesh M alias Venkateshappa <b>Vs</b> Munilakshmamma	Bala Reddy R
46	O.S. 458/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Abdul Kareem Khan <b>Vs</b> Abdul Raheem Khan	G D Harisha
47	O.S. 484/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Govindaraju T H <b>Vs</b> Rangaswamaiah C G	omkarmurthy G
48	R.A. 33/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>06-10-2020</b>	Nagarajappa T <b>Vs</b> Narasaraju	D S Girish
49	O.S. 500/2018 (SUMMONS) IA/1/2018	<b>06-10-2020</b>	Manjunath <b>Vs</b> Bhadramma	Rajkumar R
50	O.S. 738/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>06-10-2020</b>	ANJINAPPA <b>Vs</b> N.M. MUDAPPA	B.C. JANARDHAN
51	Misc 148/2019 (NOTICE)	<b>07-10-2020</b>	Shanthamma <b>Vs</b> Venkatappa	Pradeep N
52	Misc 166/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>07-10-2020</b>	Motappa alias Muniyappa <b>Vs</b> Basamma	M V G
53	Misc 196/2019 (NOTICE) IA/1/2019	<b>07-10-2020</b>	Ravindra A R <b>Vs</b> Ashok Kumar	A Chandrashekaraiiah

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54	Misc 34/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>07-10-2020</b>	Renukappa <b>Vs</b> The Principal Secretary	H. Maregowda
55	R.A. 42/2020 (NOTICE)	<b>07-10-2020</b>	Muniyappa alias Hullur Muniyappa, Since dead by his LRs. 1(a) Prema <b>Vs</b> Munithayamma, Since dead by her LRs 1(a) Pillamma	N Sonne Gowda
56	R.A. 43/2020 (NOTICE)	<b>07-10-2020</b>	Muninarayana Gowda B M <b>Vs</b> Ibrahim Khan	N G G
57	O.S. 1781/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>07-10-2020</b>	Hanumanthappa <b>Vs</b> The State of Karnataka,	K Suresh Desai
58	M.V.C. 44/2019 (A.D.R)	<b>07-10-2020</b>	GOVINDARAJU <b>Vs</b> MANAGING DIRECTOR KSRTC	V. S. N.
59	O.S. 574/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-10-2020</b>	GANGALAKSHMAMMA <b>Vs</b> AKKAYAMMA @ AMMAIAH	R Bylegowda
60	O.S. 1212/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	Ramesh P <b>Vs</b> Patalappa	M A POOVAIAH
61	O.S. 1308/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	SAVITHA M <b>Vs</b> PADMAVATHI	V MANJAPPA
62	Misc 72/2010 (NOTICE) IA/1/2010	<b>08-10-2020</b>	STATE BANK OF INDIA <b>Vs</b> NARAYANA SWAMY AND ANOTHER	P.MUNIRAJU
63	FDP 11/2013 (NOTICE)	<b>08-10-2020</b>	Venkatesh.G.R <b>Vs</b> Rangaswamy	Rajesh
<b>( O.S./0001754/2008)</b>				
64	O.S. 1583/2016 (NOTICE) IA/1/2016 IA/2/2016	<b>08-10-2020</b>	Usman Sab <b>Vs</b> Munivenkatappa	D C T
65	Misc 117/2016 (NOTICE) IA/1/2016 IA/2/2016	<b>08-10-2020</b>	Daniel Raj R <b>Vs</b> Murugesan	

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66	Misc 88/2017 (NOTICE) IA/1/2017	<b>08-10-2020</b>	Obamma <b>Vs</b> Venkataswamy Reddy M, Since dea represented by his LRs. Gowramma	V Krishna Murthy
67	O.S. 1313/2017 (NOTICE) IA/1/2017	<b>08-10-2020</b>	Uday K M <b>Vs</b> Hanumanthegowda A M	
68	Misc 126/2017 (NOTICE)	<b>08-10-2020</b>	Jagadeesh K <b>Vs</b> Siddamma	
69	Misc 101/2018 (NOTICE) IA/1/2018	<b>08-10-2020</b>	Bhagya alias Bhagyalakshmi <b>Vs</b> Javarappa T	Omkaresh
70	Misc 181/2018 (NOTICE) IA/1/2018	<b>08-10-2020</b>	RASHEEDULLA R K <b>Vs</b> GANGAMMA	T V TAJ PEER
71	Misc 79/2019 (NOTICE)	<b>08-10-2020</b>	Altafunissa <b>Vs</b> Hemalatha	Vasanth Kumar B M

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**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 636/2012 (SUMMONS)		BABU.K.H Vs RAMACHANDRAIAH.K.N	S B KRISHNA SV
<b>ARGUMENTS</b>				
2	O.S. 1870/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Mohanakumari D Vs The State of Karnataka Rep. by the Deputy Commissioner	G A Venkata Reddy
<b>12:00 P.M - 1:00 P.M</b>				
3	O.S. 145/2013 (SUMMONS) IA/1/2013		Rathnamma Vs Venkatamma	A.N.Jagannatha Reddy
4	O.S. 313/2020 (SUMMONS) IA/1/2020 IA/2/2020		Nethravathi V Vs Ramesh E	Sathish N
<b>3:00 P.M - 4:00 P.M</b>				
5	O.S. 677/2013 (A.D.R) IA/1/2013		MUNIRATHNAMMA Vs PUSHPALATHA	VEMA REDDY ASSOCIAAES
6	Misc 10/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Mallika Vs Syed Basha	H.K. Thimmegowda
<b>4:00 P.M - 5:00 P.M</b>				
7	O.S. 484/2015 (HEARING) IA/1/2015 IA/2/2015		Ramachandra Reddy Vs Jayamma	V Vishwanath
8	O.S. 610/2020 (FIRST HEARING) IA/1/2020		THIMAIAH Vs KAMAIAH	K Suresh
<b>Cases listed below are adjourned due to Covid 19</b>				
9	O.S. 938/2014 (SUMMONS) IA/1/2014	24-08-2020	Kumari Deepika Vs Doddappaiah	M S C
10	Misc 160/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	24-08-2020	Muniyappa Vs Munikenchappa, Since deceased by his Lrs	Mune Gowda

*A* 29.6.20